

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 140

IA(I.B.C)/2938 (CH)2023

IA(I.B.C)/2939 (CH)2023

IA(I.B.C)/2940 (CH)2023

IA(I.B.C)/2941(CH)2023

IA(I.B.C)/2898 (CH)2023

IA(I.B.C)/240 (CH)2024

IA(I.B.C)/239 (CH)2024

IA(I.B.C)/984(CH)2024

In

CP(IB) No. 359/Chd/Hry/2018

(Admitted)

IN THE MATTER OF:

Gujarat Poly Electronics Ltd.

... Petitioner-Operational Creditor

Versus

Bony Paul Systems Pvt. Ltd.

... Respondent-Corporate debtor

Under Section: 9, 60(5) IBC 2016

R 44

Order delivered on 24.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 11.06.2024.

Sd/-

Court Officer